

**CCPA 19 of 2012**  
**[Arising out of OA 691 of 2005]**

**04/07/2013**

Shri M.P. Dixit, Ld. counsel for the petitioner.

Shri Nirmal Kumar, Ld. counsel for the respondents.

Shri Dixit informs that the applicant in OA and petitioner in CCPA has since expired and no one approached on behalf of his successor for substitution of name.

2. In view of the submission made by Shri Dixit, this contempt petition stands abated and hence dropped. Notices issued stand discharged.

*sk*  
[S.K. Pattnaik]/M(J)  
sk/-

*AJ*  
[A.K. Jain]/M/(A)